

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2518

ANSWERED ON:30.11.2016

Increasing Population

Karunakaran Shri P.;Patel Shri Subhash;Rao Shri Rayapati Sambasiva;Reddy Shri J.C. Divakar;Satpathy Shri Tathagata;Tasa Shri Kamakhya Prasad

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government is concerned about the fact that the rising population of the country is having a deep adverse impact on infrastructure, facility and other conditions of the society;

(b) if so, whether the Government has formulated any plan to tackle this situation;

(c) the plan formulated by the Government to provide an alternative to the rising urbanisation;

(d) whether the Government proposes to fix any accountability in consultation with concerned ministries and if so, the details thereof; and

(e) the details of proposals received from various States under urban and infrastructure development schemes and the details of the proposals cleared, funds sanctioned and works undertaken under these schemes during each of the last three years and the current year, city and State-wise?

Answer

THE MINISTER OF URBAN DEVELOPMENT
(SHRI M. VENKAIAH NAIDU)

(a) to (c): Urbanisation data is available from Census of India. Between the census periods of 2001 and 2011, the population of the country has increased to 31.8% in urban areas. As per Census, 2011, the increase in total number of statutory towns in the country is 242 in the last 10 years. Rapid urbanisation has created pressure on infrastructure, land, housing etc. in our cities. The Government views this as an opportunity for economic development. Urban Development is a State Subject. Government of India supports the efforts of State Governments by implementing various schemes and by providing technical and financial assistance to States. The Government has launched programmes of (i) The Smart City Mission aims to cover 100 cities in the country for improving infrastructure and services including smart solutions and area based development. (ii) Atal Mission for Rejuvenation and Urban Transformation (AMRUT), covering 500 cities of the country having population more than 1 lakh and other identified categories, provides financial assistance to Mission cities for water supply, liquid waste management, development of city parks and non motorized transport. (iii) The Swachh Bharat Mission (SBM) covers all urban local bodies of the country and provides financial assistance for construction of individual household toilets, community and public toilets and for scientific management of solid waste.

(d): Question does not arise.

(e): The funds released under flagship schemes of Ministry of Urban Development are given in annexure I to III.

Annexure - I

Annexure - I is referred to Part (e) of Lok Sabha Unstarred Question no. 2518 for answer on 30.11.2016 regarding Increasing Population.

FUND RELEASE UNDER ATAL MISSION FOR REJUVENATION AND URBAN TRANSFORMATION (AMRUT)

(Rs. in crore)

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Sl.

No. State/UTs Total size of SAAP approved Central Assistance Central Assistance release

2015-16 2016-17 2015-16 2016-17 2015-16 2016-17

1 Andhra Pradesh 662.86 877.05 300.41 351.6 60.08 70.32

2 A & N Islands 3.18 3.6 3.18 3.6 0.64 0.72

3 Arunachal Pradesh 40.94 - 36.84 - 7.37 -

4 Assam 188.16 218.67 169.34 196.8 33.87 39.36

5 Bihar 664.20 775.2 332.10 387.6 66.42 77.52

6 Chandigarh 15.04 18 15.04 18 3.01 3.6

7 Chhattisgarh 573.40 740.38 276.47 308.58 55.29 61.72

8 Dadra & Nagar Haveli 3.41 3.6 3.41 3.6 0.68 0.72

9 Daman & Diu 4.56 5.75 4.56 5.75 0.91 1.15

10 Delhi 223.07 - 223.07 - 44.61 -
11 Goa 59.44 69.6 29.71 34.8 5.94 6.96
12 Gujarat 1204.42 1401 564.30 599.18 112.86 119.84
13 Haryana 438.02 525.4 219.01 254.4 43.80 50.88
14 Himachal Pradesh 88.23 101.33 79.41 91.2 15.88 18.24
15 Jammu & Kashmir 171.00 197.33 153.87 177.6 30.77 35.52
16 Jharkhand 313.36 376.8 137.95 165.81 27.59 33.16
17 Karnataka 1258.54 1624.72 592.29 771.6 118.46 154.32
18 Kerala 587.48 796.06 287.98 386.4 57.60 77.28
19 Lakshadweep 0.68 1.2 0.68 1.2 0.14 0.24
20 Madhya Pradesh 1655.81 2050.9 672.03 862.8 134.41 172.56
21 Maharashtra 1989.41 2489.91 914.92 1176 182.98 235.2
22 Manipur 51.43 60 46.29 54 9.26 10.8
23 Meghalaya 22.81 26.67 20.53 24 4.11 4.8
24 Mizoram 40.56 46.67 36.50 42 7.30 8.4
25 Nagaland 34.98 40 31.48 36 6.29 7.2
26 Odisha 461.30 530.4 228.14 265.2 45.63 53.04
27 Puducherry 18.97 21.6 18.97 21.6 3.79 4.32
28 Punjab 709.66 857.02 318.86 400.8 63.77 80.16
29 Rajasthan 919.00 1072.8 459.50 526.11 91.90 105.22
30 Sikkim 13.43 13.33 12.09 12.00 2.42 2.40
31 Tamil Nadu 3249.23 3834.49 1372.41 1582.8 274.48 316.56
32 Telangana 408.51 554.77 204.25 277.2 40.85 55.44
33 Tripura 36.62 49.33 32.96 44.4 6.59 8.88
34 Uttar Pradesh 3287.27 3895.16 1409.07 1638 281.81 327.6
35 Uttarakhand 269.93 197.33 133.68 177.6 26.74 35.52
36 West Bengal 1104.86 1393.69 552.43 642 110.49 128.4
Total 20773.77 24869.76 9893.73 11540.23 1978.74 2308.05
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Annexure – II

Annexure – II is referred to Part (e) of Lok Sabha Unstarred Question no. 2518 for answer on 30.11.2016 regarding Increasing Population.

FUND RELEASE UNDER SWACHH BHARAT MISSION (SBM)

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(Rs. in crore)

| Sl. No. | State/UT | 2014-15 | 2015-16 | 2016-17 |
|---------|----------------------|----------|----------|----------|
| 1 | A&N Islands | 0.0000 | 0.1379 | 0.2781 |
| 2 | Andhra Pradesh | 40.0000 | 73.1850 | 204.1050 |
| 3 | Arunachal Pradesh | 9.3600 | 1.2104 | 0.0000 |
| 4 | Assam | 0.2300 | 0.0000 | 14.4313 |
| 5 | Bihar | 37.7200 | 20.0000 | 112.7030 |
| 6 | Chandigarh | 0.0000 | 1.7000 | 2.5734 |
| 7 | Chhattisgarh | 30.7900 | 35.8715 | 58.0774 |
| 8 | Dadra & Nagar Haveli | 0.0000 | 0.1618 | 0.0000 |
| 9 | Daman & Diu | 0.0000 | 0.1957 | 0.0000 |
| 10 | Delhi | 7.5300 | 97.2200 | 0.0000 |
| 11 | Goa | 3.1700 | 3.0466 | 2.0800 |
| 12 | Gujarat | 57.2986 | 106.6076 | 29.3200 |
| 13 | Haryana | 17.9200 | 11.6476 | 45.0850 |
| 14 | Himachal Pradesh | 6.0200 | 0.9000 | 6.1000 |
| 15 | Jammu & Kashmir | 14.7500 | 4.5700 | 20.3019 |
| 16 | Jharkhand | 15.2700 | 23.9619 | 53.6896 |
| 17 | Karnataka | 80.0100 | 70.0000 | 18.1150 |
| 18 | Kerala | 19.1800 | 14.9900 | 9.4500 |
| 19 | Madhya Pradesh | 21.0258 | 135.8042 | 212.9654 |
| 20 | Maharashtra | 135.0000 | 87.0300 | 65.0600 |
| 21 | Manipur | 11.2100 | 1.6450 | 2.4722 |
| 22 | Meghalaya | 4.0500 | 0.0000 | 0.0000 |
| 23 | Mizoram | 9.7900 | 1.0700 | 0.0000 |
| 24 | Nagaland | 10.5200 | 3.2030 | 0.9900 |
| 25 | Odisha | 1.4300 | 24.6132 | 79.0341 |
| 26 | Puducherry | 1.9530 | 0.0000 | 0.0000 |
| 27 | Punjab | 41.4000 | 15.0000 | 10.4600 |
| 28 | Rajasthan | 60.7300 | 45.0000 | 303.6876 |
| 29 | Sikkim | 3.0856 | 0.3796 | 0.4787 |
| 30 | Tamil Nadu | 35.0700 | 130.4974 | 216.0932 |
| 31 | Telangana | 28.9500 | 29.1500 | 91.7308 |
| 32 | Tripura | 0.0000 | 0.0000 | 7.7772 |
| 33 | Uttar Pradesh | 86.0700 | 82.2292 | 0.0000 |
| 34 | Uttarakhand | 5.9400 | 1.4000 | 2.7700 |

35 West Bengal 64.0100 53.5200 0.0000
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Annexure – III

Annexure – III is referred to Part (e) of Lok Sabha Unstarred Question no. 2518 for answer on 30.11.2016 regarding Increasing Population.

Release of funds under Smart City Mission city-wise
for the year 2015-16 and 2016-17
(Amount Rs. in crores)

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S.N. State Name of cities Released

1 Andaman & Nikobar Islands 1. Port Blair 196

2 Andhra Pradesh 1. Vishakhapatnam

2. Tirupati

3. Kakinada 196

2

196

3 Arunachal Pradesh 1. Pasighat 2

4 Assam 1. Guwahati 191

5 Bihar 1. Muzaffarpur

2. Bhagalpur

3. Biharsharif 2

2

2

6 Chandigarh 1. Chandigarh 73

7 Chattisgarh 1. Raipur

2. Bilaspur 2

2

8 Daman & Diu 1. Diu 2

9 Dadra & Nagar Haveli 1. Silvassa 2

10 Delhi 1. New Delhi Municipal Council 196

11 Goa 1. Panaji 2

12 Gujarat 1. Gandhinagar

2. Ahmedabad

3. Surat

4. Vadodara

5. Rajkot

6. Dahod 2

196

196

2

2

2

13 Haryana 1. Karnal

2. Faridabad 2

2

14 Himachal Pradesh 1. Dharamshala 188

15 Jharkhand 1. Ranchi 2

16 Karnataka 1. Mangaluru

2. Belagavi

3. Shivamogga

4. Hubballi-Dharwad

5. Tumakuru

6. Davanegere 2

196

2

2

2

196

17 Kerala 1. Kochi 196

18 Lakshadweep 1. Kavaratti 2

19 Madhya Pradesh 1. Bhopal

2. Indore

3. Jabalpur

4. Gwalior

5. Sagar

6. Satna

7. Ujjain 196

196

196

2
2
2
2
20 Maharashtra 1. Navi Mumbai
2. Nashik
3. Thane
4. Greater Mumbai
5. Amravati
6. Solapur
7. Nagpur
8. Kalyan-Dombivali
9. Aurangabad
10. Pune 2
2
2
2
2
2
196
2
2
2
2
196
21 Manipur 1. Imphal 2
22 Meghalaya 1. Shillong 2
23 Mizoram 1. Aizawl 2
24 Nagaland 1. Kohima 2
25 Odisha 1. Bhubaneswar
2. Raurkela 196
2
26 Puducherry 1. Oulgaret 2
27 Punjab 1. Ludhiana
2. Jalandhar
3. Amritsar 196
2
2
28 Rajasthan 1. Jaipur
2. Udaipur
3. Kota
4. Ajmer 196
196
2
2
29 Sikkim 1. Namchi 2
30 Tamil Nadu 1. Tiruchirapalli
2. Tirunelveli
3. Dindigul,
4. Thanjavur,
5. Tiruppur,
6. Salem,
7. Vellore,
8. Coimbatore,
9. Madurai,
10. Erode,
11. Thoothukudi
12. Chennai 2
2
2
2
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188
2
2
2
188
31 Telangana 1. Greater Hyderabad
2. Greater Warangal 2
2
32 Tripura 1. Agartala 2

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33 Uttar Pradesh 1. Moradabad
2. Aligarh
3. Saharanpur
4. Bareilly
5. Jhansi
6. Kanpur
7. Allahabad
8. Lucknow
9. Varanasi
10. Ghaziabad
11. Agra
12. Rampur 2
2
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2
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68.20
2
2
2
2
34 Uttarakhand 1. Dehradun 2
35 West Bengal 1. New Town Kolkata
2. Bidhannagar
3. Durgapur
4. Haldia 2
2
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2
Total 4572.2
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